

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU
DAILY CAUSE LIST DATED **09.09.2025** (TUESDAY)
CHENNAI BENCH (**HYBRID MODE**)
10:30 AM

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In the Court of Hon'ble Mr. Justice Sharad Kumar Sharma, Member (Judicial),
Hon'ble Mr. Jatindranath Swain, Member (Technical)

Note: No Mention will be permitted without prior consent of the other side.

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) (Ins) No. 415/2025 For Condone Delay IA No. 1190/2025 For Exemption IA No. 1191 & 1260/2025	R Venkatakrishnan Liquidator for Infinitas Energy Solutions Pvt Ltd Vs Pawan Urja Services Pvt Ltd	Mr. VV Sivakumar	
2.	Comp App (AT) (CH) (Ins) No. 431/2025 For Exemption IA No. 1233 & 1235/2025 For Condone Delay IA No. 1234/2025	R Venkatakrishnan Liquidator for Infinitas Energy Solutions Pvt Ltd Vs Kaveri Renewable Energy Pvt Ltd	Mr. VV Sivakumar	
3.	Comp App (AT) (CH) (Ins) No. 433/2025 For Exemption IA No. 1236 & 1238/2025 For Condone Delay IA No. 1237/2025	R. Venkatakrishnan Liquidator for Infinitas Energy Solutions Pvt Ltd Vs Narasimhan Ramkhumar & 3 Ors.	Mr. VV Sivakumar	
4.	Comp App (AT) (CH) (Ins) No. 440/2025 For Delay in re-filing IA No. 1255/2025 For Stay IA No. 1256/2025 For Condone Delay IA No. 1257/2025	Income Tax Dept. Tax Recovery Officer Central I, Chennai Vs Canara Bank & Anr.	Mr. Raj Kumar Jhabakh	Mr. Varun Srinivasan For Caveator

Defective Cases

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
5.	Comp App (AT) (CH) (Ins) No. 423/2025 For Condone Delay IA No. 1203/2025 For Stay IA No. 1204/2025 (With defects)	Cerebra Integrated Technologies Ltd Vs Just Right Life Ltd	Mr. Rajesh Ramanathan	

6.	Comp App (AT) (CH) (Ins) No. 437/2025 For Stay IA No. 1247/2025 For Condone Delay IA No. 1248/2025 (With defects)	Cerebra Integrated Technologies Ltd Vs Manish Kumar Bhardwaj, Proprietor of Bhardwaj Enterprises	Mr. Rajesh Ramanathan	
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For Orders

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
7.	Comp App (AT) (CH) (Ins) No. 247/2021 For Stay IA No. 518/2021	Chandran M E & 9 Ors Vs Lissie Medical Institutions & Anr	Mr. Sriram Venkatavaradan	Mr. Pradeep Joy-R1 Mr. Bijoy P Pulipra R2
8.	Comp App (AT) (CH) (Ins) No. 380/2024 Delay in refiling IA No. 1038/2024 To implead IA No. 1171/2024	State of Tamil Nadu Commercial Taxes & Registration Dept. Rep by T Hariharasuthan, Asst. Commissioner (ST) Vs J. Karthiga, RP of GK Steel & Allied Industries Ltd	Mr. B Vijay	
9.	Comp App (AT) (CH) (Ins) No. 148/2024	State of Tamil Nadu Commercial Taxes & Registration Dept. Rep by Thiru S. Gobi, Asst. Commissioner Vs J. Karthiga, RP, GK Stee & Allied Industries Ltd & 4 Ors WITH	Mr. B Vijay	Mr. Ravi Rajagopalan R2- R4
10.	Comp App (AT) (CH) (Ins) No. 171/2025	Assistant Commissioner, PN Palayam Circle, Commercial Taxes Dept., Govt. of Tamil Nadu Vs Rocksand Minerals Pvt Ltd & 7 Ors	Mr. B Vijay	Mr. Pranav Gopalakrishnan R1
11.	IA No. 1068/2025 (For Condone Delay) in Comp App (AT) (CH) (Ins) No. 356/2025 For Stay IA No. 1069/2025	The Recovery Officer/The Regional Provident Fund Commissioner, EPFO Vs Amier Hamsa Ali Abbas Rawther, The Liquidator of Floram Shoes India Pvt Ltd WITH	Mr. PK Panneer Selvam	
12.	IA No. 1073/2025 For Condone Delay in Comp App (AT) (CH) (Ins) No. 358/2025 For Exemption IA No. 1072/2025 For Stay IA No. 1074/2025	The Recovery Officer/The Regional Provident Fund Commissioner, EPFO Vs Amier Hamsa Ali Abbas Rawther, The Liquidator of Floram Shoes India Pvt Ltd & Anr.	Mr. PK Panneer Selvam	

13.	Comp App (AT) (CH) (Ins) No. 353/2025 For Stay IA No.1050 & 1052/2025 For Urgent Listing IA No. 1051/2025 For Exemption IA No. 1053/2025	Vasavi Power Services Private Limited Vs Canara Bank Limited	Ms. Deepika Murali	Mr. Manav Gecil Thomas
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For Direction

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
14.	IA No. 1258/2025 (To Adv. Hg.) in Comp App (AT) (CH) (Ins) No. 205/2025 For Stay IA No. 581/2025	Anil Kumar Ojha Promoter and Managing Director (Suspended) & 2 Ors Vs Revathi S Raghunathan WITH	Mr. Anil Kumar Ojha Party-in-person	Mr. K Pawan Jhabkah
15.	Comp App (AT) (CH) (Ins) No. 208/2025	Anil Kumar Ojha Promoter and Managing Director (Suspended) Vs S Palaniappan Erstwhile Liquidator, SLO Industries Ltd & 2 Ors. WITH	Mr. Anil Kumar Ojha Party-in-person	Mr. K Pawan Jhabkah R3
16.	Comp App (AT) (CH) (Ins) No. 209/2025	Anil Kumar Ojha Promoter and Managing Director (Suspended) Vs Revathi S Raghunathan & Anr. WITH	Mr. Anil Kumar Ojha Party-in-person	Mr. K Pawan Jhabkah R1
17.	IA No. 1259/2025 (To Adv. Hg.) in Comp App (AT) (CH) (Ins) No. 211/2025 For Stay IA No. 588/2025	Anil Kumar Ojha Promoter and Managing Director (Suspended) & 3 Ors. Vs Revathi S Raghunathan WITH	Mr. Anil Kumar Ojha Party-in-person	Mr. K Pawan Jhabkah
18.	Comp App (AT) (CH) (Ins) No. 212/2025	Anil Kumar Ojha Promoter and Managing Director (Suspended) Vs CA S Palaniappan Erstwhile Liquidator, SLO Industries Ltd & 2 Ors	Mr. Anil Kumar Ojha Party-in-person	Mr. K Pawan Jhabkah R3
19.	Restoration App No. 30/2025 in Comp App (AT) (CH) (Ins) No. 273/2022 For Stay IA No. 586/2022	Vishnuvallah Infra Pvt Ltd Vs IVRCL Limited & Anr.	Ms. AVS Laxmi	

20.	Restoration App No. 31/2025 in Comp App (AT) (CH) (Ins) No. 902006/2025 For Condone Delay IA No. 1252/2025	GVP Infotech Ltd Vs Link Well Telesystems Pvt Ltd	Mr. Pranav Gopalakrishnan	
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For Admission (After Notice)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
21.	Comp App (AT) (CH) No. 98/2023 For Stay IA No. 1220/2023 For Directions IA No. 1221/2023 For Exemption IA No.1222/2023 Contempt Case No. 1/2024	Ravi Kumar Distilleries Ltd & Anr. Vs Liquor India Ltd & 25 Ors	Mr. Sandeep Kumar Ambalavanan	Mr. Y Suryanarayana R1-R4 R9-R11
22.	Comp App (AT) (CH) (Ins) No. 142/2023 For Stay IA No. 475/2023	P Radhakumari Suspended Director & Shareholder of Uthara Fashion Knitwear Ltd. Vs Omkara Assets Reconstruction Pvt Ltd & 2 Ors	Ms. N Varsha	Mr. T Ravichandran R1
23.	Comp App (AT) (CH) (Ins) No. 77/2024	ICICI Bank Ltd. Vs Compar Estates and Agencies Pvt Ltd	Shivakumar & Suresh	Mr. CV Shailendran
24.	Comp App (AT) (CH) (Ins) No. 103/2024	Asmitha Microfin Ltd. Vs Reserve Bank of India & 5 Ors.	Mr. Jerin Asher Sojan	Mr. M Kumaresan- R1 Mr. Anand- R2 Mr. Pranava Charan R3 Mr. Menon-R4 Mr. Varun Srinivasan R5
25.	Comp App (AT) (CH) (Ins) No. 219/2024 For Stay IA No. 585/2024	State Tax Officer State Goods and Services Taxes Dept., Ernakulam Vs Dileep KP, RP of Nucleus Premium Properties Pvt Ltd & Anr. WITH	Mr. EK Kumaresan	
26.	Comp App (AT) (CH) (Ins) No. 222/2024 For Stay IA No. 592/2024	Arjun SV, Rep by PoA holder, Anoop Jain & 4 Ors. Vs Dileep KP, Chairman of the Monitoring Committee & Anr. WITH	Ms. Lily Francis	

27.	Comp App (AT) (CH) (Ins) No. 298/2024 For Stay IA No. 788/2024	Dr. Jose Paul and Marina Jose & 10 Ors. Vs Dileep KP, RP of Nucleus Premium Properties Pvt Ltd WITH	Mr. Pradeep Joy	
28.	Comp App (AT) (CH) (Ins) No. 318/2024 For Stay IA No. 845/2024	Mathew Francis Alpatt & 17 Ors. Vs Dileep KP, RP of Nucleus Premium Properties Pvt Ltd	Mr. Pradeep Joy	
29.	Comp App (AT) (CH) (Ins) No. 265/2025 For Interim Injunction IA No. 754/2025	Chintala Maipal Reddy & 3 Ors Vs Nethi Mallikarjuna Setty, Liquidator of Amazon Enterprises Pvt Ltd & Anr.	Mr. K Moorthy	Nethi Mallikarjuna Setty, Liquidator Mr. Varun Srinivasan R2
30.	Comp App (AT) (CH) (Ins) No. 426/2024	Omkara Assets Reconstruction Pvt Ltd Vs Mantharasalam Palanisamy & Anr. WITH	Mr. T Ravichandran	Mr. Chirag Gupta- R1 Mr. Bhagavath Krishnan- R2
31.	Comp App (AT) (CH) (Ins) No. 434/2024	Omkara Assets Reconstruction Pvt Ltd Vs Mantharasalam Palanisamy & Anr	Mr. T Ravichandran	Mr. Chirag Gupta- R1 Mr. Bhagavath Krishnan- R2
32.	Comp App (AT) (CH) (Ins) No. 467/2024	Sri Ekshwaka Sands Pvt Ltd Rep by Anuradha Aggarwal, RP Vs Potti Bhaskar, Proprietor, Gayatri Minerals & 5 Ors	Mr. T Ravichandran	
33.	Comp App (AT) (CH) (Ins) No. 64/2025 For Stay IA No. 233/2025	The Chief Commissioner of Income Tax (TDS) Bengaluru Vs Kaneel Chandrasekhar Liquidator of Southern Batteries Pvt Ltd	Mr. P Raj Kumar Jhabakh	Ms. Anusha Peri
34.	Comp App (AT) (CH) (Ins) No. 116/2025	Government of Tamil Nadu, Commercial Taxes and Registration Dept Vs CA. Mahalingam Suresh Kumar Official Liquidator of Jaimurugan Textiles Ltd.	Mr. B Vijay	Mr. Jayaprakash

35.	Comp App (AT) (CH) (Ins) No. 207/2025 For Exemption IA No. 585/2025 For Stay IA No. 586/2025 To Vacate Stay IA No. 973/2025	Anuj Nautiyal Vs Embassy Services Pvt Ltd & Anr.	Mr. Kumar Anurag Singh	Mr. Ajesh Kumar Shankar R1
36.	Comp App (AT) (CH) (Ins) No. 288/2025 For Stay IA No. 1064/2025 For Urgent listing IA No. 1065/2025	The Deputy Commissioner of CGST & Central Excise Vs Revathi Raghunathan Liquidator of SLO Industries Ltd	Ms. Revathi Manivannan	Mr. K Pawan Jhabakh For Caveator
37.	Comp App (AT) (CH) (Ins) No. 325/2025 For Exemption IA No. 985/2025 For Stay IA No. 986/2025	Dayananda Vs State Bank of India & 3 Ors	Mr. T Sundaram	
38.	Comp App (AT) (CH) (Ins) No. 339/2025	Kesari Nandan Traders Vs Nadhi Bio Products Pvt Ltd, Rep by Sreenivasa Rao Ravinuthala	Mr. Ramesh Kumar Chopra	

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
39.	TA (AT) No. 205/2021 (Comp App (AT) (Ins) No. 1228/2019 For Stay IA No. 3570/2019	POSCO International Corporation Vs Mohana Cotton Ginning Pvt Ltd	Ms. Anusha Peri	Mr. Kumar Mihir
40.	TA (AT) No. 246/2021 (Comp App (AT) (Ins) No. 873/2020 For Stay IA No. 2373/2020 For Exemption IA No. 2374/2020)	Kamini Metalliks Pvt Ltd Vs Indian Renewable Energy Development Agency Limited & Anr	Mr. Abhijeet Swaroop	Ms. Varsha Banerjee R1 Mr. T Ravichandran R2
41.	TA (AT) No. 260/2021 (Comp App (AT) No. 107/2019 For Stay IA No. 1490/2019 For Exemption IA No. 1491 & 1492/2019)	United Spirits Limited & Anr. Vs Shri Neel Rajesh Shah & Anr	Dr. Gopal Das Bhavan	Ms. Khushbu V Prabhu R1
42.	Comp App (AT) (CH) (Ins) No. 03/2022	Maximus People Solution Pvt Ltd Vs Jeyyam Global Foods Pvt Ltd	Mr. M. Devaraj	Ms. S Yogalakshmi

43.	Comp App (AT) (CH) No. 49/2022 For Directions IA No. 573 & 575/2022 For Stay IA No. 574/2022 To Adv. Hg. IA No. 389/2024	Medici Holdings Ltd Vs Photon Infotech Pvt Ltd & 8 Ors.	Mr. Niranjan Rajagopalan	Mr. Pawan Jabakh R1- R5 Mr. K. Moorthy R6- R8 Mr. V Mahesh, PCS R9
44.	Comp App (AT) (CH) (Ins) No. 155/2022 For Stay IA No. 361/2022 For Interim Injunction IA No. 362/2022	UCO Bank Vs G Ramachandran, Liquidator of Sai Regency Power Corporation Pvt Ltd WITH	Mr. Surya Teja Nalla	Mr. Vinod Kumar
45.	Comp App (AT) (CH) (Ins) No. 49/2024 For Stay IA No. 146/2024 For Urgent Hearing IA No. 1321/2024	UCO Bank Vs Omniedge Futures Pvt Ltd & Anr	Mr. Surya Teja Nalla	Ms. Janani Shankar R1 Mr. Vinod Kumar R2
46.	Comp App (AT) (CH) (Ins) No. 221/2022	Komal Varma Vs Dakshin Constructions Pvt Ltd	Mr. Krishna Ravindran	Surana & Surana
47.	Comp App (AT) (CH) (Ins) No. 465/2023 For Stay IA No. 1451/2023	Rajagiri Campus Court Home Buyers Welfare Association Vs Rajendran R, RP of Asten Realtors Pvt Ltd & 2 Ors. WITH	Mr. Avinash Krishnan Ravi	Mr. Vinod PV- R1 Mr. Saurabh Nikalje R2
48.	Comp App (AT) (CH) (Ins) No. 48/2024 For Stay IA No. 144/2024	Rajendran PR, RP of Asten Realtors Pvt Ltd Vs Piramal Capital & Housing Finance Ltd. WITH	Mr. Vinod PV	Mr. Saurabh Nikalje
49.	Comp App (AT) (CH) (Ins) No. 391/2024 For Stay IA No. 1066/2024	Piramal Capital and Housing Finance Ltd. Vs Rajendran PR & Anr WITH	Mr. VV Sivakumar	Mr. Pranava Charan R1 Mr. Krishnamohan K R2
50.	Comp App (AT) (CH) (Ins) No. 399/2024	Piramal Trusteeship Services Pvt Ltd Vs Kakanatil Abdul Rahiman Siraj Mather WITH	Mr. VV Sivakumar	Mr. Pradeep Joy
51.	Comp App (AT) (CH) (Ins) No. 393/2024 For Stay IA No. 1070/2024	Piramal Capital and Housing Finance Ltd. Vs Rajendran P R & Anr. WITH	Mr. VV Sivakumar	Mr. Vindod PV- R1 Mr. Avinash Krishnan Ravi- R2
52.	Comp App (AT) (CH) (Ins) No. 420/2024 For Exemption IA No. 1143/2024	Piramal Trusteeship Services Pvt Ltd Vs Kakkanattil Ibrahimkutty Mohammed Raffi Mather	Mr. VV Sivakumar	Mr. Pradeep Joy

02.00 PM

Note: After the matters listed at 02.00 pm, the regular Cause list will continue.

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
53.	TA (AT) No. 66/2021 (Comp App (AT) No. 393/2017) For Stay IA No.743/2024 To Adv. Hg IA No.749/2024 For Additional docs. IA No. 173/2025	Gireesh Kumar Sanghi & Anr. Vs AGA Publications Ltd. & 13 Ors	Ms. Anju Jain	Mr. Yogesh Jagia R1, R12-R14 Mr.Y Suryanarayana R2- R4 Mr. Sharad Sanghi R5- R7 Mr. Sriram Venkatavaradan R8- R11

INSTRUCTIONS FOR SMOOTH VC HEARINGS

1. Upon clicking the join button, the Learned Advocate/Authorized Representative/Party-in-Person shall enter the following particulars: - **(a) Item No. (b) Name (c) Appellant / Respondent / Party-in-Person**
2. In case of mentioning, the Learned Advocate/ Authorized Representative/ Party-in-Person shall enter “**Mentioning-Name**”.
3. After joining, it must be ensured that **the video is always on ‘OFF’ mode** and the Mic is always on MUTE mode. Video should be switched **ON only** by the Counsel for the parties/litigants to a case, when the concerned Item No. is called for **hearing** and Mic should be UNMUTED only by the party speaking. All other participants shall keep their respective Mic MUTED.
4. Detailed instructions for joining video conferencing are made available at: <https://nclat.nic.in/sites/default/files/2023-11/Instructions%20for%20joining%20Video%20Conferencing.pdf>
5. The appearance slips may be sent at: vcnclatchennai5@gmail.com
6. Kindly follow the above instructions for joining video conferencing available on the website of the NCLAT.
7. For any technical support Parties may contact the following officials during the office hours on working days:

VC Support – Mr. Akshay Kumar, Ms. Anusha KR and Ms. Hemavathy Krishnan
(044-28880500), or through email on **e-mail ID:** vcnclatchennai5@gmail.com

Copy to:

By the order of Hon’ble Member (Judicial)

Chennai Bench

1. Notice Board
2. Website: www.nclat.nic.in